



NOTIFICATION No. 64 / 2018

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
1	M. NAMBI RAJAN, Judicial Magistrate I, Coimbatore	District Munsif cum Judicial Magistrate, Kamudhi, Vice S. KALYANA MARIMUTHU, transferred
2	S. RAJA MAHESH, District Munsif cum Judicial Magistrate, Peraiyur	Judicial Magistrate, Palladam, Vice G. KRISHNAN, transferred
3	E.M.K. YASWANTHRAO INGERSOL, Principal District Munsif, Cheyyar	Principal District Munsif, Tindivanam, Vice S. VENKATESAN, transferred
4	N. KOTHANDARAJ, Registrar, Court of Small Causes, Chennai	Judicial Magistrate II, Kumbakonam, Vice K. SELVAPANDI, transferred
5	N. SHARMILA, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore	IV Additional District Munsif, Coimbatore, in the existing vacancy
6	J. BARATHI, Judicial Magistrate II, Ponneri	Judicial Magistrate II, Villupuram, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
7	G.N. SARAVANAKUMAR, Judicial Magistrate, Oddanchatram	Judicial Magistrate, Srivaikuntam, Vice M.P. MURUGAN, transferred
8	C. MOHANRAM, Principal District Munsif, Tiruchirappalli	Judicial Magistrate VI, Salem, Vice R. GOKUL MURUGAN, transferred
9	A. DAOUDH AMMAL, Judicial Magistrate I, Tindivanam	Judicial Magistrate II, Kovilpatti, Vice M. VEERANAN, transferred
10	C. SANKAR, District Munsif cum Judicial Magistrate I, Sattur	Judicial Magistrate I, Kovilpatti, Vice J. JEYA SUTHAHAR, transferred
11	P.V. VASHEETH KUMAR, Principal District Munsif, Aruppukottai	Judicial Magistrate, Aruppukottai, Vice G. THAMARAI ILANGO, transferred
12	K. MURALITHARAKANNAN, Judicial Magistrate II, Tiruchirappalli	Judicial Magistrate, Thiruvaiyaru, in the existing vacancy
13	M.P. MURUGAN, Judicial Magistrate, Srivaikuntam	Judicial Magistrate, Oddanchatram, Vice G.N. SARAVANAKUMAR, transferred
14	P. SARAVANABHAVAN, Judicial Magistrate I, Kumbakonam	Judicial Magistrate III, Salem, Vice A. SHANMUGA PRIYA, transferred
15	M. VEERANAN, Judicial Magistrate II, Kovilpatti	Judicial Magistrate I, Tindivanam, Vice A. DAOUDH AMMAL, transferred
16	S. CHANDRASEKARAN, District Munsif, Sathyamangalam	Judicial Magistrate, Fast Track Court Magistrate Level-I, Madurai, Vice V. SIVAGAMASUNDARY, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
17	K. VIVEKANANTHAN, District Munsif cum Judicial Magistrate I, Usilampatty	Judicial Magistrate, Fast Track Court at Magisterial Level, Eraniel, Vice M. UDHAYAVELAVAN, transferred
18	P. CHANDRASEKAR-I, Principal District Munsif, Mayiladuthurai	Principal District Munsif cum Judicial Magistrate, Nanguneri, Vice R. SATHISH, transferred
19	M. UDHAYAVELAVAN, Judicial Magistrate, Fast Track Court at Magisterial Level, Eraniel	District Munsif cum Judicial Magistrate I, Usilampatty, Vice K. VIVEKANANTHAN, transferred
20	R. SATHISH, Principal District Munsif cum Judicial Magistrate, Nanguneri	Principal District Munsif, Mayiladuthurai, Vice P. CHANDRASEKAR-I, transferred
21	K. LINGAM, Judicial Magistrate IV, Salem	District Munsif cum Judicial Magistrate, Shenkottai, Vice P.T. SATHEESH KUMAR, transferred
22	D. ASHA KOUSALYA SHANTHINI, District Munsif, Srivaikuntam	Judicial Magistrate, Ginjee, Vice T.S.P. JAYASUDHA, transferred
23	V. JAIKUMAR, Judicial Magistrate I, Virudhachalam	Principal District Munsif, Cuddalore, Vice A.B. NASEER ALI, transferred
24	R. GOKUL MURUGAN, Judicial Magistrate VI, Salem	Principal District Munsif, Tiruchirappalli, Vice C. MOHANRAM, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
25	R.V. RAJAKUMAR, Judicial Magistrate II, Coimbatore	Judicial Magistrate II, Mannargudi, Vice G. ARUNKUMAR, transferred
26	G. KRISHNAN, Judicial Magistrate, Palladam	District Munsif, Sathyamangalam, Vice S. CHANDRASEKARAN, transferred
27	A. SHANMUGA PRIYA, Judicial Magistrate III, Salem	Judicial Magistrate I, Kumbakonam, Vice P. SARAVANABHAVAN, transferred
28	K. SIVAKUMAR, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruchencode	I Additional District Munsif, Bhavani, Vice S. LAKSHMI, transferred
29	K. NAMBI RAJAN, District Munsif cum Judicial Magistrate, Vanur	District Munsif, Pappireddipatti, Vice K.R. KANNAN, transferred
30	K. SELVAPANDI, Judicial Magistrate II, Kumbakonam	District Munsif, Sular, Vice J. STARLI, transferred
31	S. MYTHILI, Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi	Judicial Magistrate IV, Salem, Vice K. LINGAM, transferred
32	K.V. SAKTHIVEL, Judicial Magistrate, Vaniyambadi	Judicial Magistrate, Harur, Vice J.K. DHILIP, transferred
33	J. JEYA SUTHAHAR, Judicial Magistrate I, Kovilpatti	Judicial Magistrate, Katpadi, Vice A. MURALIKRISHNA ANANDAN, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
34	L. MAHESWARI, X Judge,Court of Small Causes, Chennai	Judicial Magistrate V, Tirunelveli, Vice A. BISMITHA, transferred
35	N. MAREESWARI, Principal District Munsif, Ambasamudram	Judicial Magistrate, Theni, Vice A. SUNDARI, transferred
36	V. IRUDAYA RANI, District Munsif, Kulithalai	District Munsif, Pattukottai, Vice C. RAJESH, transferred
37	S.P. RISHIROSHAN, Registrar, City Civil Court, Chennai	Judicial Magistrate, Fast Track Court at Magisterial Level-I, Erode, Vice V. BREZNEV, transferred
38	S. MAHALAKSHMI, Principal District Munsif cum Judicial Magistrate, Karaikudi	II Additional District Munsif, Tiruchirappalli, Vice N. VISWANATH, transferred
39	S. MOHANAMBAL, Judicial Magistrate I, Namakkal	District Munsif, Pollachi, Vice K.S. THIRUMANI, transferred
40	R. LATHA, Additional District Munsif, Chidambaram	Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi, Vice S. MYTHILLI, transferred
41	N. SENTHIL MURALI, District Munsif, Kangeyam	Judicial Magistrate, Pandalur, Vice P. BALA MURUGAN, transferred
42	A. SUNDARI, Judicial Magistrate, Theni	District Munsif, Sivakasi, in the existing vacancy
43	A.B. NASEER ALI, Principal District Munsif, Cuddalore	Judicial Magistrate, Musiri, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
44	T.S.P. JAYASUDHA, Judicial Magistrate, Ginjee	District Munsif, Srivaikuntam, Vice D. ASHA KOUSALYA SHANTHINI, transferred
45	S. ASSAN MOHAMED, District Munsif, Virudhunagar	Principal District Munsif, Thoothukudi, Vice N. KAMARAJ, transferred
46	K.S. THIRUMANI, District Munsif, Pollachi	District Munsif cum Judicial Magistrate, Vedaranyam, Vice P. DEENADAYALAN, transferred
47	K. INBAKARTHICK, District Munsif Cum Judicial Magistrate, Thiruvadanai	Principal District Munsif cum Judicial Magistrate I, Srivilliputhur, in the existing vacancy
48	S. TAMILSELVI, Judicial Magistrate II, Tiruvallur	Judicial Magistrate III, Thoothukudi, Vice K. ROSE KALA, transferred
49	M. ARUNDHADHI, XII Judge, Court of Small Causes, Chennai	Principal District Munsif, Kallakurichi, Vice S. NALINAKUMAR, transferred
50	R. UMA, District Munsif, Ponneri	Judicial Magistrate V, Madurai, Vice K.S. SHABEENA, transferred
51	R. SRIVIDYA, Judicial Magistrate I, Udumalpet	Judicial Magistrate, Avinashi, Vice G. BHARATHI PRABHA, transferred
52	M. JAISANKAR, Additional District Munsif, Cheyyar	Principal District Munsif, Cheyyar, Vice E.M.K. YASWANTHRAO INGERSOL, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
53	R. DHANAM, District Munsif cum Judicial Magistrate, Orathanadu	Judicial Magistrate, Tiruchencode, Vice G.K. VELUMAYIL, transferred
54	A. BISMITHA, Judicial Magistrate V, Tirunelveli	Judicial Magistrate II, Thoothukudi, Vice A. KADHIRAVAN, transferred
55	S. LAKSHMI, I Additional District Munsif, Bhavani	Principal District Munsif, Tiruvannamalai, in the existing vacancy
56	K. KUMARASIVAM, Judicial Magistrate, Sathyamangalam	Judicial Magistrate I, Coimbatore, Vice M. NAMBIKARAN, transferred
57	K. GOPINATH, Principal District Munsif, Coimbatore	Judicial Magistrate II, Virudhachalam, Vice M. ARIVU, transferred
58	P. KAVITHA-I, Judicial Magistrate I, Nagapattinam	Judicial Magistrate, Thiruthuraiipoondi, in the existing vacancy
59	T. RAJA KUMAR, Additional District Munsif, Ambasamudram	Principal District Munsif, Ambasamudram, Vice N. MAREESWARI, transferred
60	K. BHARATHI, Judicial Magistrate I, Gobichettipalayam	District Munsif, Kangeyam, Vice N. SENTHIL MURALI, transferred
61	V. VENKATESAPERUMAL, District Munsif cum Judicial Magistrate, Nannilam	Judicial Magistrate I, Kallakurichi, Vice M. JAGADHEESAN, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
62	N. KAMARAJ, Principal District Munsif, Thoothukudi	Judicial Magistrate I, Salem, Vice G. KALAIVANI, transferred
63	D. MOHANKUMAR, Judicial Magistrate I, Sankari	Additional District Munsif, Cheyyar, Vice M. JAISANKAR, transferred
64	J. ANVAR SATHATH, Principal District Munsif, Vellore	Judicial Magistrate II, Cuddalore, Vice K. RAJESH KANNAN, transferred
65	M. JAGADHEESAN, Judicial Magistrate I, Kallakurichi	District Munsif cum Judicial Magistrate, Nannilam, Vice V. VENKATESAPERUMAL, transferred
66	S. NALINAKUMAR, Principal District Munsif, Kallakurichi	Judicial Magistrate II, Thanjavur, Vice G. RAMASANKARAN, transferred
67	C. SUNDARAPANDIAN, Principal District Munsif, Alanthur	Judicial Magistrate, Cheyyar, in the existing vacancy
68	G. PRABHAKARAN, District Munsif Cum Judicial Magistrate, Rameshwaram	Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi, Vice J. KANNAN, transferred
69	M. BACKIAM, Judicial Magistrate II, Karur	District Munsif, Sankari, Vice N. THILAGESWARI, transferred
70	M. SHUNMUGAVEL RAJ, District Munsif cum Judicial Magistrate , Pennagaram	District Munsif cum Judicial Magistrate I, Sattur, Vice C. SANKAR, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
71	V. BREZNEV, Judicial Magistrate, Fast Track Court at Magisterial Level-I, Erode	Additional District Munsif, Ambasamudram, Vice T. RAJA KUMAR, transferred
72	J.K. DHILIP, Judicial Magistrate, Harur	Principal District Munsif, Namakkal, in the existing vacancy
73	R. KARTHIKEYAN-I, District Munsif, Thiruthurai	Principal District Munsif, Ariyalur, Vice K. SRINIVASAN, transferred
74	M. SHUNMUGA KANI, Additional District Munsif, Karaikudi	District Munsif, Virudhunagar, Vice S. ASSAN MOHAMED, transferred
75	P. KAVITHA-II, I Additional District Munsif, Kallakurichi	Principal District Munsif, Villupuram, in the existing vacancy
76	A. SELVAKUMAR, Judicial Magistrate IV, Coimbatore	District Munsif cum Judicial Magistrate, Pochampalli, Vice R. SATHEESKUMAR, transferred
77	G. MANIKANDARAJA, Judicial Magistrate II, Mayiladuthurai	Judicial Magistrate I, Nagapattinam, Vice P. KAVITHA-I, transferred
78	P. DEENADAYALAN, District Munsif cum Judicial Magistrate, Vedaranyam	Judicial Magistrate II, Wallajahpet, in the existing vacancy
79	K. SRINIVASAN, Principal District Munsif, Ariyalur	Principal District Munsif cum Judicial Magistrate, Karaikudi, Vice S. MAHALAKSHMI, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
80	G. BHARATHI PRABHA, Judicial Magistrate, Avinashi	Judicial Magistrate I, Gobichettipalayam, Vice K. BHARATHI, transferred
81	K.R. KANNAN, District Munsif, Pappireddipatti	Judicial Magistrate VI, Coimbatore, Vice R. RAJAVELU, transferred
82	R. SUBBIAH, District Munsif cum Judicial Magistrate, Neyveli	Judicial Magistrate II, Karur, Vice M. BACKIAM, transferred
83	K. RAJESH KANNAN, Judicial Magistrate II, Cuddalore	District Munsif, Thiruthuraipoondi, Vice R. KARTHIKEYAN-I, transferred
84	C. RAJESH, District Munsif, Pattukottai	District Munsif, Kulithalai, Vice V. IRUDAYA RANI, transferred
85	K. MALARKODI, Additional District Munsif, Alanthur	Principal District Munsif, Alanthur, Vice C. SUNDARAPANDIAN, transferred
86	J. KANNAN, Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi	Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi, Vice V. ACHUTHAN, transferred
87	V. ARUMUGAM, District Munsif cum Judicial Magistrate, Valparai	Judicial Magistrate I, Pollachi, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
88	G.K. VELUMAYIL, Judicial Magistrate, Tiruchencode	District Munsif cum Judicial Magistrate, Orathanadu, Vice R. DHANAM, transferred
89	M. ARIVU, Judicial Magistrate II, Virudhachalam	Additional District Munsif, Chidambaram, Vice R. LATHA, transferred
90	K.L. PRIYANGA, I Additional District Munsif, Coimbatore	Principal District Munsif, Coimbatore, Vice K. GOPINATH, transferred
91	N. THILAGESWARI, District Munsif, Sankari	Judicial Magistrate II, Virudhunagar, in the existing vacancy
92	R. RAJAVELU, Judicial Magistrate VI, Coimbatore	Judicial Magistrate, Sathyamangalam, Vice K. KUMARASIVAM, transferred
93	G. KALAIVANI, Judicial Magistrate I, Salem	District Munsif cum Judicial Magistrate, Pennagaram, Vice M. SHUNMUGAVEL RAJ, transferred
94	F. REHANA BEGUM, Judicial Magistrate III, Tiruchirappalli	I Additional District Munsif, Kallakurichi, Vice P. KAVITHA-II, transferred
95	M. CHITTIBABU, Additional District Munsif, Villupuram	Additional District Munsif, Alanthur, Vice K. MALARKODI, transferred
96	S. VENKATESAN, Principal District Munsif, Tindivanam	District Munsif cum Judicial Magistrate, Vanur, Vice K. NAMBI RAJAN, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
97	G. SATHIAKUMAR, Judicial Magistrate, Additional Mahila Court, Nagercoil	Judicial Magistrate, Fast Track Court at Magisterial Level, Pattukottai, Vice T. SINDHU MATHI, transferred
98	K.S. SHABEENA, Judicial Magistrate V, Madurai	Judicial Magistrate II, Udumalpet, in the existing vacancy
99	N. VISWANATH, II Additional District Munsif, Tiruchirappalli	III Additional District Munsif, Tiruchirappalli, Vice S. NARMADHA, transferred
100	S. KALYANA MARIMUTHU, District Munsif cum Judicial Magistrate, Kamudhi	Judicial Magistrate I, Sivakasi, in the existing vacancy
101	R.M. SUBATHRA, Deputy Administrator General and Official Trustee, Chennai	District Munsif, Ponneri, Vice R. UMA, transferred
102	N. GNANASAMBANDAM, District Munsif, Sivagangai	Judicial Magistrate II, Coimbatore, Vice R.V. RAJAKUMAR, transferred
103	M. MURUGANANTHI, Judicial Magistrate I, Kulithalai	District Munsif cum Judicial Magistrate, Valparai, Vice V. ARUMUGAM, transferred
104	T. BHARATHI, II Additional District Munsif, Coimbatore	I Additional District Munsif, Coimbatore, Vice K.L. PRIYANGA, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
105	P.T. SATHEESH KUMAR, District Munsif cum Judicial Magistrate, Shenkottai	Judicial Magistrate I, Ponneri, in the existing vacancy
106	G. ARUNKUMAR, Judicial Magistrate II, Mannargudi	Judicial Magistrate, Periyakulam, in the existing vacancy
107	A. KADHIRAVAN, Judicial Magistrate II, Thoothukudi	Principial District Munsif, Ambur, in the existing vacancy
108	P. BALA MURUGAN, Judicial Magistrate, Pandalur	District Munsif Cum Judicial Magistrate, Thiruvadanai, Vice K. INBAKARTHICK, transferred
109	J. STARLI, District Munsif, Sular	District Munsif, Ranipet, Vice N. ANU PRIYA, transferred
110	K. VIGNESMADHU, Judicial Magistrate, Vadipatti	II Additional District Munsif, Coimbatore, Vice T. BHARATHI, transferred
111	R. SATHEESKUMAR, District Munsif cum Judicial Magistrate, Pochampalli	Judicial Magistrate IV, Coimbatore, Vice A. SELVAKUMAR, transferred
112	V. ACHUTHAN, Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraiipoondi	District Munsif, Sivagangai, Vice N. GNANASAMBANDAM, transferred
113	T. SINDHU MATHI, Judicial Magistrate, Fast Track Court at Magisterial Level, Pattukottai	Judicial Magistrate, Vadipatti, Vice K. VIGNESMADHU, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
114	G. RAMASANKARAN, Judicial Magistrate II, Thanjavur	Judicial Magistrate, Mudhukulathur, in the existing vacancy
115	K.M. KALAIARASI, Additional District Munsif, Manaparai	District Munsif, Manaparai, in the existing vacancy
116	K. ROSE KALA, Judicial Magistrate III, Thoothukudi	District Munsif cum Judicial Magistrate, Neyveli, Vice R. SUBBIAH, transferred
117	G. ANANTHI, Additional District Munsif, Srivilliputhur	Judicial Magistrate II, Srivilliputhur, in the existing vacancy
118	V. SIVAGAMASUNDARY, Judicial Magistrate, Fast Track Court Magistrate Level-I), Madurai	Additional District Munsif, Manaparai, Vice K.M. KALAIARASI, transferred
119	S. NARMADHA, III Additional District Munsif, Tiruchirappalli	Judicial Magistrate, Vaniyambadi, Vice K.V. SAKTHIVEL, transferred
120	G. THAMARAI ILANGO, Judicial Magistrate, Aruppukottai	Additional District Munsif, Aruppukottai, Vice S. VENGADALAKSHMI, transferred
121	S. VENGADALAKSHMI, Additional District Munsif, Aruppukottai	Principal District Munsif, Aruppukottai, Vice P.V. VASHEETH KUMAR, transferred
122	A.MURALIKRISHNA ANANDAN, Judicial Magistrate, Katpadi	Principal District Munsif, Kancheepuram, in the existing vacancy
123	N.ANU PRIYA, District Munsif, Ranipet	Registrar City Civil Court, Vice S.P. RISHIROSHAN transferred

S.No.	Name and Designation (1)	Transferred and posted as (2)
	Thiru /Tmt./Selvi.	Thiru /Tmt./Selvi.
124	Thiru.G.ASHOK PRASATH , District Munsif, Sathankulam.	Judicial Magistrate, Perambalur vice, C.KARUPPASAMY, transferred.
125	Thiru.C.KARUPPASAMY, Judicial Magistrate, Perambalur.	District Munsif, Perambalur, vice, P.MAHINDRA VARMA, transferred.

HIGH COURT, MADRAS.

DATED: 28.04.2018.

R. Srinivasan
28/4/18
REGISTRAR GENERAL

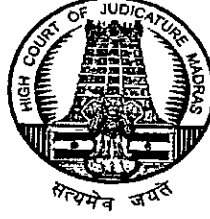
To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal Judge, City Civil Court, Chennai.
4. The Chief Judge, Court of Small Causes, Chennai.
5. All Principal District Judges / District Judges.
6. The Administrator General and Official Trustee of Tamil Nadu.
7. The Chief Metropolitan Magistrate, Egmore.
8. All Chief Judicial Magistrates.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18..
10. The Pay and Accounts Officer, High Court, Madras.
11. The Pay and Accounts Officer, Madurai.
12. All Treasury Officers.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.

- 31.The Court Managers I / II, High Court, Madras.
 - 32.The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7'/Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
 - 33.The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
 - 34.The Technical Director, NIC, High Court, Madras.
 - 35.The Record Keeper, A.D. Records, High Court, Madras.
- + Spare 5.



OFFICIAL MEMORANDUM

Sub: Courts and Judges –Civil Judges - Transfer and Postings – Notification issued
- Joining instructions - Issued.

Ref: High Court's Notification No. 64 / 2018, dated :28.04.2018

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I

The Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal District Munsif / District Munsif / Additional District Munsif / Judicial Magistrate / District Munsif-cum-Judicial Magistrate / Judge, Court of Small Causes, Chennai / Administrator General and Official Trustee, Chennai, as the case may be, on 30.04.2018 A.N., and take charge of their respective new posts within the joining time as prescribed under relevant Rules, without fail.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 30.04.2018 A.N. / after handing over charge of their respective posts to their successors / nearest Civil Judge, as the case may be.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

II

The Principal District Judges / District Judges concerned are required to make in-charge arrangements to the Courts which will fall vacant consequent to the transfers made in the High Court's Notification cited above and the Courts already vacant in the Districts by placing suitable officers functioning in the courts in the same station having less pendency. If less pendency courts are not available in the same station, Officers functioning in the courts in the nearest station and further required to address the Registry for issuing necessary powers under the Code of Criminal Procedure, if the District Munsifs are placed in full additional charge of Judicial Magistrate Courts.

HIGH COURT, MADRAS.

DATED: 28.04.2018.

R. S. S. V.
28/4/18
REGISTRAR GENERAL

To

1. The Officers concerned. | As per the Notification No. 64/2018
2. The Offices of the Officers concerned. | dated 28.04.2018
3. The vacant courts concerned.
4. The Principal Judge, City Civil Court, Chennai.
5. The Chief Judge, Court of Small Causes, Chennai.
6. All the Principal District Judges / District Judges.
7. The District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam.
8. The Administrator General and Official Trustee of Tamil Nadu.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. All the Chief Judicial Magistrates.
11. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
12. The Pay and Accounts Officer, High Court, Madras.
13. The Pay and Accounts Officer, Madurai.
14. All the Treasury Officers.